

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 3**  
**Supplementary List**

**CP/32(CH)2021**

**IN THE MATTER OF:**

**Amarpreet Singh Sethi, Director**                                   ...                                   **Petitioners**  
**Nextgen Exports Pvt. Ltd.**

**Versus**

**Mrs. Tushiya Sunil Goel**   ...                                   **Respondent**

**Under Section: 241(1), 242(4) CA 2013**

**Order delivered on 05.04.2024**

Due to Paucity of time, the matter could not be taken up today, hence  
adjourned to 03.05.2024.

Sd/-

**Court Officer**

April 5, 2024  
Mamta